

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
Jammu/Srinagar.

**Subject:** Engagement of Standing Counsels for District Jammu and Srinagar of Union Territory of Jammu and Kashmir.

**Government Order No.5886–JK(LD) of 2021**  
**Dated. 23-12- 2021**

In supersession of all previous orders on the subject, sanction is hereby accorded to the engagement of Advocates as mentioned in **Annexure "A" and "B"** to this Order, as Standing Counsels for defending /conducting the cases of the departments/ Corporations/PSUs allocated against each before the Subordinate Courts in the District Jammu and Srinagar respectively, on the following terms and conditions:-

- i) The engagement shall be for a period of one year. However, in case of any misconduct with any Government functionary, unethical practice or non-satisfaction of the department, the said counsel can be terminated forthwith without any further notice;
- ii) All the Standing Counsels shall join before the Director Litigation concerned along with his/her updated C.V and other related documents within a period of 05 days failing which their engagement shall be treated as cancelled;
- iii) In case of any casual vacancy or urgency to attend a case or cases or any other reason, the Department of Law, Justice and PA shall be competent to make suitable arrangements;
- iv) In case the engagement of the Standing Counsel is terminated or no renewal is done, then he shall handover all the briefs and other related papers to the concerned department or successor counsel.
- v) The performance of the Standing Counsel shall be reviewed by the department concerned and also by the Director Litigation concerned on quarterly basis and a report to that extent shall be sent to Department of Law, Justice and Parliamentary Affairs; and
- vi) The Government reserves its right to renew the engagement of the Counsel at the expiry of the term of engagement or make a suitable replacement before the expiry of the term of counsel.

The Standing Counsel shall:-

- a) be entitled to a monthly remuneration of Rs 8,000/-per month to be payable by the department figuring at S.No.(i) against each after clearly satisfying itself as to the performance of the advocate;

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- b) be entitled to Rs 1000/- as incidental expenses for filing of each reply/written statement payable by the department filing the reply/written statement;
- c) be entitled to counsel fee of Rs 2000/- per case to be payable by the department concerned provided in case the suit is dismissed in default he shall be not entitled to any fee but in case the counsel for the respondent(department) is present and suit is dismissed due to absence of plaintiff(private party), he shall be entitled to a counsel fee of Rs 1000/- only;
- d) be entitled to a lump sump fee of Rs 1500/- per case for filing or defending any Appeal or Revision to be payable by the department concerned;
- e) be entitled to a counsel fee of Rs 1500/- per case of Contempt to be payable by the department concerned;
- f) not conduct any case against any Government Department;
- g) in case the suit or any proceeding is set in ex-parte, he shall forfeit his fee and may face dis-engagement;
- h) not enter to any compromise or admit the suit except with the written permission of the concerned department and with prior approval of Department of Law, Justice and Parliamentary Affairs;
- i) himself conduct the cases of the department and in no case shall his Junior or associate appear on behalf of the Government.

By Order of the Hon'ble Lieutenant Governor.

Sd/-

**(Achal Sethi)**

**Secretary to the Government**

Dated:-23-12-2021

No: Law-STCL/13/2021-10.

Copy to the:-

1. Learned Advocate General J&K, Jammu.
2. All Administrative Secretaries.
3. Principal Secretary to Hon'ble Lieutenant Governor.
4. Concerned Heads of the Department.
5. Deputy Commissioner Jammu/Srinagar.
6. Director Information, J&K.
7. Director Estates, J&K.
8. Director Litigation Jammu/Srinagar.
9. Director, Archives, Archaeology and Museums.
10. Concerned Officers.
11. Private Secretary to Chief Secretary.
12. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
13. Incharge Website.
14. Government Order file.

  
**(Ashish Gupta)**

**Additional Secretary to Government**

**Annexure "A" to the Government Order No.5886-JK(LD) of 2021  
dated. 23-12-2021.**

| S.No. | Name of the Standing Counsel | Departments allocated   |
|-------|------------------------------|---|
| 01.   | Achyut Dubey                 | i. Food Civil Supplies and Consumer Affairs Department;<br>ii. Weights and Measures;<br>iii. Legal metrology Department;<br>iv. Food Safety   |
| 02.   | Akhil Verma                  | i. Transport Department;<br>ii. J&K Motor Garages;<br>iii. Transport Commissioner;<br>iv. J&K, Regional Transport Corporation;<br>v. Regional Transport Office, Jammu   |
| 03.   | Anchit Haritayan             | i. Housing and Urban Development Department;<br>ii. UEED;<br>iii. Jammu Municipal Corporation;<br>iv. Jammu Development Authority;<br>v. JK Housing Board;<br>vi. Chief Town Planner;<br>vii. Urban Local Bodies  |
| 04.   | Anil Khajuria                | i. Higher Education,<br>ii. Skill Development Department,<br>iii. Science and Technology,<br>iv. Director Colleges, Jammu,  |
| 05.   | Pulkit Charangoo             | i. Forest Department,<br>ii. PCCF,<br>iii. Chief Conservator,<br>iv. Conservator of circle East Circle,<br>v. DFO, Jammu<br>vi. Wild Life Warden,<br>vii. Soil Conservation,<br>viii. One Man Forest Authority,<br>ix. State Forest Corporation,<br>x. State Forest Research Institute  |
| 06.   | Bharat Singh Parmar          | i. Health Department,<br>ii. Director Health Services, Jammu,<br>iii. Dental College,<br>iv. Government Medical College Jammu,<br>v. Chief Medical Officer Jammu,<br>vi. Director Unani Medicine,<br>vii. J&K Medical Supplies Corp,<br>viii. NRHM,<br>ix. Director Family Welfare,<br>x. Director Health Aid society, ISM, Food & Drug Control |
| 07.   | Deepak Sharma                | i. Public Works Department, All Divisions of Jammu,<br>ii. PMGSY,<br>iii. ERA,<br>iv. Directorate of Planning and Design (R&B),<br>v. Stores and Procurement  |
| 08.   | Deepali Arora                | i. Home Department,<br>ii. State Vigilance Commissioner,  |

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|     |                               | <ul style="list-style-type: none"> <li>iii. Fire Services,</li> <li>iv. Crime Branch,</li> <li>v. Police Housing Corporation,</li> <li>vi. Director Law Enforcement ,</li> <li>vii. District Jail.</li> </ul>  |
| 09. | Yoshita Bhasin                | <ul style="list-style-type: none"> <li>i. Industries and Commerce,</li> <li>ii. Geology and Mining,</li> <li>iii. District Industries Centre,</li> <li>iv. SIDCO,</li> <li>v. SICOP,</li> <li>vi. MD JKPC,</li> <li>vii. MD JK Minerals,</li> <li>viii. Director Handloom Jammu,</li> <li>ix. Khadi and Village Industries. Board</li> </ul> |
| 10. | Jyoti Sarup Misra             | <ul style="list-style-type: none"> <li>i. Social Welfare,</li> <li>ii. ICDS,</li> <li>iii. District Social Welfare,</li> <li>iv. J&amp;K Women Development Corporation.</li> </ul>   |
| 11. | Kanav Sharma                  | <ul style="list-style-type: none"> <li>i. Horticulture,</li> <li>ii. Floriculture,</li> <li>iii. Garden and Parks ,</li> <li>iv. Agriculture,</li> <li>v. MD Agro</li> </ul>   |
| 12. | Pankaj Gupta                  | <ul style="list-style-type: none"> <li>i. RDD,</li> <li>ii. BDO,</li> <li>iii. Rural Sanitation,</li> <li>iv. Assistant Commissioner Development, Jammu</li> </ul>   |
| 13. | Pawan Dev Gupta               | <ul style="list-style-type: none"> <li>i. PDD,</li> <li>ii. PDC,</li> <li>iii. JKSPCDL,</li> <li>iv. Chief Engineer Commercial and survey,</li> <li>v. Chief Engineer System and Operation,</li> <li>vi. Joint Electricity Regularity Commission</li> </ul>  |
| 14. | Rahul Sadotra                 | <ul style="list-style-type: none"> <li>i. PHE,</li> <li>ii. Chief Engineer Irrigation and Flood Control,</li> <li>iii. Chief Engineer Ravi, Tawi Irrigation,</li> <li>iv. Water Resources Regularity Authority</li> </ul>  |
| 15. | Deepesh Singh                 | <ul style="list-style-type: none"> <li>i. Finance,</li> <li>ii. Commissioner Sales Tax, Audit &amp; Inspection,</li> <li>iii. Excise Commissioner,</li> <li>iv. Provident Fund Organization,</li> <li>v. Sales Tax Tribunal,</li> <li>vi. Accounts and Treasuries,</li> <li>vii. State insurance corporation.</li> </ul>                     |
| 16. | Lt. Col. (Retd) Sanjay Langey | <ul style="list-style-type: none"> <li>i. Cooperative Department,</li> <li>ii. J&amp;K State Cooperative Bank,</li> <li>iii. JK SC,ST &amp; BC Corporation,</li> <li>iv. Hospitality and Protocol</li> </ul>   |
| 17. | Sarfaraz Hamid Rather         | <ul style="list-style-type: none"> <li>i. GAD,</li> <li>ii. IMPA,</li> <li>iii. Estates</li> </ul>   |
| 18. | Shrey Sethi                   | <ul style="list-style-type: none"> <li>i. Animal &amp; Sheep Husbandry, Fishery Department,</li> <li>ii. Sericulture,</li> <li>iii. Information Department</li> </ul>  |

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| 19. | Swaran Kishor Singh | i. Economics and Statistics,<br>ii. Planning and Development,<br>iii. Labour Department   |
| 20. | Vandana Mehta       | i. Tourism Department,<br>ii. Patnitop Development Authority,<br>iii. JK Tourism Development Corporation<br>iv. Mansar and Suransar Development authority,                    |
| 21. | Varun Kotwal        | i. Ranbir Government Press,<br>ii. Stationary,<br>iii. ARI & Trainings,<br>iv. BOPEE  |
| 22. | Ravinder Sharma     | i. DMRRR,<br>ii. JKSSB,<br>iii. JKPSC,<br>iv. Youth Services and Sports   |
| 23. | Vageesh Gupta       | i. PCB,<br>ii. Industrial Tribunal,<br>iii. JK Special Tribunal,<br>iv. Sales Tax Tribunal  |
| 24  | Sushma Sharma       | i. Department of Culture,<br>ii. Academy of Art & Culture,<br>iii. Directorate of Libraries,<br>iv. Archives, Archaeology and Museums   |
| 25. | Arjun Mengi         | i. School Education Department,<br>ii. Sarva Shiksha Abhiyan,<br>iii. Director School Education,<br>iv. JK Board of School Education<br>v. Joint Director, Physical Education |

**Annexure "B" to the Government Order No.5886-JK(LD) of 2021  
dated. 23-12-2021.**

| S.No. | Name of the Standing Counsel | Departments allocated   |
|-------|------------------------------|---|
| 01.   | Humaira Shafi                | i. Regional Transport Officer Kashmir<br>ii. Deputy Director Estates Kashmir<br>iii. Director Handloom Development Department, Srinagar   |
| 02.   | Nazima Yaqoob Dar            | i. Commissioner, States Taxes Department, Srinagar<br>ii. Excise Commissioner, J&K Excise and Taxation Department, Srinagar<br>iii. Director Colleges, Srinagar   |
| 03.   | Tooba Farooq                 | i. Principal Chief Conservator of Forests, J&K, Srinagar<br>ii. Director Forest Protection Force Srinagar<br>iii. Director Environment and Remote Sensing Srinagar<br>iv. J&K SIDCO, Srinagar.          |
| 04.   | Sahila Nisar                 | i. Principal Government Medical College, Srinagar<br>ii. Principal Dental College Kashmir<br>iii. Director Indian System of Medicine, J&K, Srinagar   |
| 05.   | Rehana Qayoom                | i. Chief Engineer R&B Srinagar<br>ii. Chief Engineer PMGSY Kashmir<br>iii. Director Rural Development Kashmir   |
| 06.   | Hamind Hussain Bhat          | i. Chief Engineer Jal Shakti Srinagar<br>ii. Chief Engineer Irrigation and Flood Control Srinagar<br>iii. Director General of Prosecution, J&K, Srinagar<br>iv. Secretary, J&K Sports Council, Srinagar |
| 07.   | Mohammad Saleem              | i. Chief Engineer Mechanical Engineering, Srinagar<br>ii. Director Horticulture, Planning and Marketing, Srinagar<br>iii. Srinagar Municipal Corporation  |
| 08.   | Lyba Rasool                  | i. Chief Engineer, M&RE Srinagar<br>ii. Chief Engineer Power Development Department<br>iii. Chief Engineer System and Operations, PDD, Srinagar   |
| 09.   | Arshad Ahmad Wani            | i. Director Sheep Husbandry Srinagar<br>ii. Director Animal Husbandry Srinagar<br>iii. Director Fisheries Srinagar  |

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| 10. | Javeed Hamid        | i. Director Agriculture Srinagar<br>ii. Director Horticulture Srinagar<br>iii. Director Floriculture, Srinagar<br>iv. Sub Divisional Magistrate West, Srinagar                    |
| 11. | Nadia Abdullah      | i. Director Health Services Kashmir<br>ii. Director Sericulture, Srinagar<br>iii. Sub Divisional Magistrate East, Srinagar  |
| 12. | Danish Ishtiyag     | i. Director Land Records Srinagar<br>ii. Director Stationary and Printing, Srinagar<br>iii. Assistant Commissioner Revenue, Srinagar<br>iv. Conservator of Forests, J&K, Srinagar |
| 13. | Adil Parray         | i. Director Family Welfare Srinagar<br>ii. Director Social Welfare Srinagar<br>iii. Mission Director ICDS, Srinagar<br>iv. J&K Economic Reconstruction Agency (ERA) Srinagar      |
| 14. | Syed Farhana Muneeb | i. Director F,C,S & C.A Srinagar<br>ii. Financial Commissioner (Revenue), Srinagar<br>iii. Jammu and Kashmir Housing Board, Srinagar<br>iv. MD, J&K RTC, Srinagar                 |
| 15. | Misba Makhdoomi     | i. Director Tourism<br>ii. State Drugs Controller, Drugs & Food Control Organization, J&K<br>iii. Deputy Controller Drugs, Srinagar<br>iv. Chief wildlife Warden, Srinagar        |
| 16. | Numan Malik         | i. Director General Fire and Emergency Services, J&K, Srinagar<br>ii. Director Archives, Archaeology and Museums, Srinagar<br>iii. Director Skill Development Jammu & Kashmir     |
| 17. | Suriya Akbar        | i. Director Urban Local Bodies Srinagar<br>ii. Director Command Area Development Srinagar<br>iii. Controller, Legal Metrology Department Jammu & Kashmir                          |
| 18. | Nazir Ahmad Bhat    | i. Director Handicrafts Department, Srinagar<br>ii. J&K Khadi and Village Industries Board<br>iii. Director Employment Srinagar   |
| 19. | Farah Iqbal         | i. Director School Education, Srinagar<br>ii. Director Higher Education, Srinagar   |

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|     |                      | iii. Director Libraries, Srinagar   |
| 20. | Ali Mohammad         | i. Director Youth Services and Sports, Srinagar<br>ii. Director General Accounts and Treasuries, Srinagar<br>iii. Director Planning and Statistics, Srinagar<br>iv. Transport Commissioner, J&K                 |
| 21. | Idrees Adil Bhat     | i. Director S.S.A, Srinagar<br>ii. Director Soil Conservation, Srinagar<br>iii. Assistant Commissioner Nazool, Srinagar   |
| 22. | Rehana Qayoom        | i. Director State Motor Garages, Srinagar<br>ii. Deputy Commissioner's Office, Srinagar<br>iii. Deputy Commissioner (Relief), Srinagar<br>iv. Managing Director, JK TDC, Srinagar                               |
| 23. | Waseem Gul           | i. VC Lake Conservation and Management Authority (LCMA) Srinagar<br>ii. Jammu and Kashmir Pollution Control Board, Srinagar<br>iii. State Forest Corporation, Srinagar  |
| 24  | Mubashir Majid Malik | i. Director Information Srinagar<br>ii. Science and technology, Srinagar<br>iii. Registrar Cooperative Society, Srinagar  |
| 25  | Bashir Ahmad Shah    | i. Directorate of Law Enforcement Agriculture, Srinagar<br>ii. Director Industries and Commerce Srinagar<br>iii. Chief engineer CID & Design wing PDC, Srinagar<br>iv. Director General of Police, J&K Srinagar |
| 26  | Mohammad Assimuddin  | i. Jammu and Kashmir State Water Resources Regulatory Authority Srinagar<br>ii. SICOP, Srinagar<br>iii. Director General IMPA, Srinagar<br>iv. Director Geology and Mining, J&K, Srinagar                       |